Name of the Corporate Debtor: Jaiprakash Associates Limited; Date of Commencement of CIRP: 3rd June, 2024, Received till 24th April, 2025, verified as on 05th November, 2025 List of Operational Creditions (Government Due)													
S.no	Name of Creditor Details of claim received			Details of claim admitted						Amount	Amount of claim not admitted	Amount of claim under verification	Remarks,
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of	Amount	Amount	Whether	1	of any			if any
					Claim	covered	covered	related		mutual			
						by	by	party?		dues,			
						security	Guarante			that may			
						interest	e			be set-off			
1	Limited	13-Aug-24	3,14,821		-	-	-	No	-	-	3,14,821		-
2	Collector (Mining Section) Distt. Rewa	25-Jul-24	37,28,75,650	37,28,75,650	-	-	-	No	-	-	-		=
3	Employees' State Insurance Corporation	07-Nov-24	4,55,337	4,55,337	-	-	-	No	-	-	-		-
4	Employees' State Insurance Corporation	24-Jun-24	2,065	2,065	-	-	-	No	-	-	-		-
5	Employees' State Insurance Corporation	25-Jul-24	777	777	-	-	-	No	-	-	-		-
6	Development Authority	19-Jul-24	47,90,85,79,448	10,67,86,56,683.07	-	-	-	No	-	-	37,22,99,22,765	0	-
7	Income Tax Department, Ministry of Finance, Govt. of India	25-Jun-24	4,49,36,46,253	2,62,00,46,253	-	-	-	No	1,87,36,00,000	-	-	-	
8	The Commissioner of Customs Export mumbai	12-Jun-24	87,99,18,312	-	-	-	-	No	-	-	87,99,18,312		,
9	Nominated Authority, Ministry Of Coal, Appointment under section 6 of the Coal Mines (Special Provisions) Act, 2015	06-Aug-24	4,18,38,00,000	-	-	-	-	No	-	-	4,18,38,00,000		
10	NATIONAL SECURITIES DEPOSITORY LTD	13-Jun-24	4,47,428	4,47,428	-	-	-	No		-			-
11	DY Commissioner of Income Tax	18-Jun-24	2,13,83,040	2,13,83,040		-	-	Yes				-	1
12	Collector (Mining Section) Distt. Satna	06-Jan-25	24,83,05,356	24,83,05,356	-	-	-	No		-			=
13	BSE Limited	18-Jun-24	2,23,050		-	-	-	No		-	2,23,050	-	1-
14	Haryana Power Generation Corporation Limited ["HPGCL"]	19-Dec-2024	20,44,86,784		-	-	-	No	17,28,69,500	-	3,16,17,284	-	-
15	Electricity Distribution Division Robertsganj Sonbhadra	24-Feb-25	12,70,53,047	12,70,53,047							-		
16	Uttar Pradesh State Load Dispatch Centre Ltd	21-Mar-25	5,07,32,262	4,76,22,333							31,09,929		
17	Uttar Pradesh Power Corporation	24-Feb-2025	6,34,60,809		-	-	-	No			6,34,60,809	-	T-

| Utility | Total State | Utility |

18,98,02,584 14,30,66,50,553

- Notes related to the claims verification process of Jalprakash Associates Limited.

 1. As part of the verification process of Jalprakash Associates Limited.

 1. As part of the verification of the claims, there are following categories of "verification" to take note of, as iald out belowa. Amount Admitted refers to the amount/claim that has been admitted basis the verification from the documents submitted by the claimant and the status of these claims shall be updated in due process subject to availability of relevant information for the common construction of the same shall be updated post verification, subject to availability of relevant information from Corporate Debtor and Claimants.

 1. This is a not a final list of creditors and adjustments will be made following further verification. The verification of claims is under process and the list shall be updated on periodical basis.

 2. The amounts which have been admitted towards external development charges' shall constitute 'unsecured operational debt' in terms of the judgment of the Hon't be NCLAT in Yamuna Expressway Industrial Development Authority v. Monitoring Committee of Jaypee Infratech Ltd. Through Anu Jain, Secretary & One, Company Appeal of Info (Insolvency) No 930 of 2023."

 3. The amount salimed by Nominated Authority, Ministry of Coal in respect of the PBG has been rejected as the Ministry doesnot appear to have a "claim" against the Corporate Debtor in respect of the PBG, in terms of the provisions of the Code.

42,39,23,66,970